

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 758/9/HDB/2019
NAME OF THE COMPANY	Gati-Kintetsu Express Pvt Ltd
NAME OF THE PETITIONER(S)	Suvidha Movers Pvt Ltd
NAME OF THE RESPONDENT(S)	Gati-Kintetsu Express Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kamal Saboo	PCS	9411420701	

Counsel for Respondent(s):

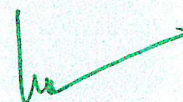
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. TULSAI KRISHNA & M. PRAMOD FOR A. VENKATESH	ADV FOR C D	9849765397	 27/1/2020

ORDER

PCS for the Operational Creditor present. Counsel for the Respondent present and prayed further time for filing counter. At his request, time is enlarged with a direction to furnish copy of the counter to the other side in advance before the next date of hearing. Respondent's counsel is further directed to pay cost of Rs.2,000/- to the other side. For hearing submissions, put up the matter on 05.02.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL